

**"INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- JUNE & JULY, 2024"**

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.06.2024	Institution during the months of June & July, 2024	Disposal during the months of June & July, 2024	Pendency as on 31.07.2024
1	Angul	Exist	1	1	436	44	51	429
2	Balasore	Exist	1	1	4246	344	149	4441
3	Bargarh	Exist	1	1	1112	49	97	1064
4	Bhadrak	Exist	1	1	2244	155	258	2141
5	Bolangir	Exist	1	1	438	24	37	425
6	Boudh	Exist	1	1	169	17	26	160
7	Cuttack	Exist	1	1	2665	215	175	2705
8	Deogarh	Exist	1	1	57	18	9	66
9	Dhenkanal	Exist	1	1	514	83	47	550
10	Gajapati	Exist	1	1	52	26	23	55
11	Ganjam	Exist	1	1	2581	142	206	2517
12	Jagatsinghpur	Exist	1	1	1062	106	100	1068
13	Jajpur	Exist	1	1	1884	151	333	1702
14	Jharsuguda	Exist	1	1	265	41	52	254
15	Kalahandi	Exist	1	1	215	35	24	226
16	Kendrapara	Exist	1	1	2622	126	116	2632
17	Keonjhar	Exist	1	1	1399	68	87	1380
18	Khurda	Exist	3	3	7797	501	907	7391
19	Koraput	Exist	1	1	419	47	33	433
20	Mayurbhanj	Exist	1	1	1033	135	110	1058
21	Nabarangpur	Exist	1	1	161	21	19	163
22	Nayagarh	Exist	1	1	1427	81	62	1446
23	Phulbani	Exist	1	1	248	33	37	244
24	Puri	Exist	1	1	1134	125	109	1150
25	Rayagada	Exist	1	1	107	26	19	114
26	Sambalpur	Exist	1	1	320	50	37	333
27	Sonepur	Exist	1	1	132	11	12	131
28	Sundargarh	Exist	1	1	945	91	86	950
TOTAL			30	30	35684	2765	3221	35228

N.B:

- (i) 130 cases are added in institution column in the judgeship of Balasore due to Physical Verification during the month of June, 2024.
- (ii) 167 cases are added in disposal column in the judgeship of Bhadrak due to Physical Verification during the month of June, 2024.
- (iii) One case is added in disposal column in the judgeship of Bolangir due to Physical Verification during the month of June, 2024.
- (iv) 63 cases are added in disposal column in the judgeship of Ganjam due to Physical Verification during the month of June, 2024.
- (v) 215 cases are added in disposal column in the judgeship of Khurda due to Physical Verification during the month of June, 2024.
- (vi) 2 cases out of 27 cases in disposal column are transferred to other courts in the Judgeship of Jharsuguda during the month of July, 2024.
- (vii) one case out of 10 cases in disposal column is transferred to other court in the Judgeship of Nabarangpur during the month of July, 2024.